

[*Translation*]

Recruitment of Labourers in Western Coalfields Limited

1913. SHRI HARI BHAI SHANKAR MAHALE: Will the Minister of ENERGY be pleased to state:

(a) whether complaints have been received by the Government regarding the bogus recruitment of labourers in the Western Coalfields Limited, Nagpur, affecting the retrenchment of a large number of regular labourers there; and

(b) if so, the details thereof and the action taken by the Government in this regard and also the details of the action taken against the erring officials?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI): (a) and (b). Western Coalfield Limited had recruited certain ex-casuals in accordance with settlements reached with certain Trade Unions. Complaints have been received in WCL from the President, Rashtriya Koyla Khadan Mazdoor Sangh; General Secretary, Western Coalfields Ltd., SC/ST/BC Employees Council; Md. Haneef and seven others of Kanhan Area and Secretary, SC/ST Council, Majri Breach alleging irregularities regarding age, impersonation, seniority of ex-casuals etc., in the matter of recruitment. These complaints are under various stages of investigation. There has been no retrenchment of any regular worker in WCL.

Symposia by ONGC, Dehradun

1914. KUMARI UMA BHARATI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the details of expenditure incurred on symposia/seminars on science organised in Keshav Dev Malviya Petroleum Research

Institute, Dehradun during the last two financial years;

(b) whether research papers in these seminars were read out in Hindi also as per the directive issued by the Government;

(c) if not, the reasons for violating these directives; and

(d) the details of the action proposed to be taken in future in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) An expenditure of Rs. 20,000/- and Rs. 20,241/- respectively was spent by Keshava Deva Malviya Institute of Petroleum Exploration on seminars/conference in 1988-89 and 1989-90 respectively.

(b) Yes, Sir.

(c) Does not arise.

(d) Scientific & technical officers are being encouraged to write & present technical papers in Hindi, as part of the policy to increase the use of Hindi in official work.

[*English*]

Demand of Indian Oil Corporation Workers

1915. SHRI INDRA JIT GUPTA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the workers of the Indian Oil Corporation have submitted a memorandum to outlining their long standing demands; and

(b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) and (b). The Petroleum Workers Union, Indian Oil Unit, submitted a memorandum addressed to the Director (Marketing) IOC on 7.12.1990 demanding:—

- i) Implementation of computer settlement.
- ii) Increase in transport subsidy.
- iii) Finalisation of a good promotion policy in a meeting with the management.
- iv) Issue of promotion orders for Grade I to V without further delay.
- v) Immediate meeting to finalise the Long Term Settlement.

Most of the points raised by the regional unit of (PWU) Petroleum Workers Union are of all India nature and, therefore, need to be discussed in All-India meeting with the main units of all the recognised Unions in the Corporation.

Care on Wheels

1916. SHRI PRATAP SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Memorandum of Understanding has since been finalised in respect of the project 'Care on Wheels' proposed to be taken up in Bihar by the 'Impact of India Foundation'; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) A statement is given below.

STATEMENT

The Memorandum of Understanding was entered into on 12th October, 1990 between the Impact India Foundation and the President of India (Ministry of Railways), in consideration of the Impact India Foundations' proposal to set up a Mobile Hospital Unit to cater to on the spot diagnostic, medical and surgical treatment for prevention and curative intervention to restore sight, mobility and hearing to the people living in the rural areas.

The Impact India Foundation agreed to do the following:

- (i) The pilot project will be taken up in the State of Bihar in the first instance. However, projects in other States may be considered to be initiated in due course after due appraisal of the pilot project by both the parties.
- (ii) The activities especially made available by the Impact India Foundation, confining to the stations indicated by ED (Coaching) working with the Ministry of Railways in the territory comprised in the State of Bihar for the pilot project, and after due appraisal referred to above in other States subsequently after successful implementation in Bihar, which are connected by Broad Gauge system of the Railways.
- (iii) To furnish specifications and other technical details for re-modelling of the rolling stock (BG coaches) by the Ministry of Railways within one month from the date of the Memorandum of understanding.
- (iv) The bear all cost of such re-modelling and refurbishing of rolling stock.